MESSAGE FROM THE LOK SABHA

3867

THE CONSTITUTION (FIFTEENTH AMEND-**MENT) BILL, 1962**

SECRETARY: Sir, I have to report to the House the following message received from the Lok Sabha, signed by the Secretary of the Lok Sabha: ---

"I am directed to inform Rajya Sabha that Lok Sabha, at its sitting held on Tuesday, the 11th December, 1962, adopted the annexed motion in regard to the Constitution (Fifteenth Amendment) Bill, 1962.

2. I am to request flhat the concurrence of Rajva Sabha in the said motion, and also the names of the members of Rajya Sabha appointed to the Joint Committee, may be communicated to this House."

MOTION

"That the Bill further to amend the Constitution of India be referred to a Joint Committee of the Houses consisting of 45 members; 30 from this House, namely:-

- 1. Shri Brij Raj Singh-Kotah
- 2. Shri S. N. Ghaturvedi
- 3. Shri Homi F. Daji
- 4. Shri Ram Dhani Das
- 5. Shri R. Dharmalingam
- 6. Shri Kashi Ram Gupta
- 7. Sardar Iqbal Singh
- 8. Shri Madhavrao Laxmanrao Jadhav
- 9. Shri Madeppa Bandappa Kadadi
- 10. Shri Hari Vishnu Kamath
- 11. Shri Paresh Nath Kayal
- 12. Shri Nihar Ranjan Laskar
- 13. Shri Harekrushna Mahatab
- 14. Slhri M. Malaichami
- 15. Shri Mathew Maniyangadan
- 16. Shri Bibudhendra Misra GMGIPND-RS-986 RS-24-1-63-550

- 17. Shri F. H. Mohsin
- 18. Shri H. N. Mukerjee
- 19. Shri D. J. Naik
- 20. Shri V. C. Parashar
- 21. Shri Ram Swarup
- 22. Shri S. V. Krishnamoorthy Rao
- 23. Shri C. L Narasimha Reddy
- 24. Shrimati Yashoda Reddy
- 25. Syed Nazir Hussain Samnani
- 26. Shri Ramshekhar Prasad Singh
- 27. Dr. L. M. Singhvi
- 28. Shri U. M Trivedi
- 29. Shri Balgovind Verma
- 30. Shri Asoke K. Sen

and 15 from Rajya Sabha;

that in order to constitute a sitting of the Joint Committee the quorum shall be onethird of the total number of members of the Joint Committee;

that the Committee shall make a report to this House by the first day of the next

that in other respects the Rules of Procedure of this House relating to Parliamentary Committees will apply with such variations and modifications as the Speaker may make; and

that this House recommends to Rajya Sabha that Rajya Sabha do join the said Joint Committee and communicate to this House the names of 15 members to be appointed by Rajya Sabha to the Joint Committee."

VICE-CHAIRMAN GOVINDA REDDY): The House stands adjourned till 11 A.M. tomorrow.

> The House then adjourned at one minute past five of the clock till eleven of the clock on Wednesday, the 12th December 1962.